

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravans Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 25-10-2005

Registration No. C.A.T. 39/05

L.P. Tiwari

Applicant (s)

VERSUS

M.P. Singh

Respondent (s)

A copy of the ORDER dated 24.10.2005 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

24.10.2005

Applicant by Shri T.K. Khadke on behalf of Shri U. Tiwari.

Respondents Nos. 1 & 3 by Shri S.P. Singh.

Respondent No. 2 by Shri M. Namdeo.

In this case the learned counsel for the respondents submitted that the Hon'ble High Court of MP has stayed the order passed by the Tribunal dated 22nd November, 2004 in OAS Nos. 16/2003 and other connected matters, vide order dated 20.6.2005 in WP No. 3718/2005 (S). In view of this the present CCP has become infructuous and is accordingly dismissed as infructuous. The notices issued are discharged.

Sd/-

(Madan Mohan)

JM

Sd/-

(M.P. Singh)

VC



सत्य प्रतिलिपि

डायरेक्टर

DY. REGISTRAR

केन्द्रीय प्रशासनिक अधिकरण
CENTRAL ADMINISTRATIVE TRIBUNAL
जबलपुर बेंच, जबलपुर
JABALPUR BENCH, JABALPUR